

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDER SHEET

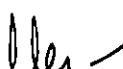
ORDERS OF THE TRIBUNAL

Date: 28.07.2016

CP No.291/00039/2015 (OA No.488/2012)

Mr. C.B.Sharma, Counsel for the applicant.
Mr. Anupam Agarwal, Counsel for respondents.

It is reported by Shri Anupam Agarwal, counsel for official respondents that a Review Application has been filed by some of the private respondents in which notices have been issued for 3.8.2016. Therefore, contempt petition be dismissed at this stage with a liberty to the applicant to get it revived, if need arises, after decision in the Review Application.


(Ms. Meenakshi Hooja)
Member (A)


(S.K.Kaushik)
Member (J)

Adm/